

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No.330/00252/2021

This the 3rd day of September, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Smt. Nisha Sinha a/a 60 years wife of late D.N.P.Sinha resident of Diesel Colony, Mughalsarai, District- Chandauli..

Applicant

By Advocate: Sri Neelesh Kumar and Sri L.S. Kushwaha

Versus

1. Union of India through the General Manager, East Central Railway, Hazipur, District- Baishali Bihar.
2. The Chief Electrical Engineer, E.C. Railway, Hajipur District- Baishali, Bihar.
3. The Senior DEE (OP), EC. Rly, Mughalsarai, Chandauli.

Respondents

By Advocate: Sri Dharmendra Tiwari for Sri P.K.Rai

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Heard Sri Neelesh Kumar and Sri L.S. Kushwaha learned counsel for applicant and Sri Dharmendra Tiwari proxy for Sri P.K.Rai.

2. At the very outset, learned counsel for applicant submitted that applicant does not want to pursue this O.A. and he may be permitted to withdraw it.
3. Learned counsel for respondents has no objection against the prayer for withdrawl.
4. In view of the above, O.A. is dismissed as withdrawn.
5. No order as to costs.

**(Justice Vijay Lakshmi)
Member (J)**

HLS/-

